

**NATIONAL GREEN TRIBUNAL, CENTRAL BENCH**  
**SUCHANA BHAWAN, III<sup>rd</sup>FLOOR, ARERA HILLS**  
**CAUSE LIST OF COURT NO. 1**

Date: 04<sup>th</sup> February, 2019  
Time : 10:30 AM

S.No	Case No	Parties	Counsel for parties	Remarks
<b>FOR COMPLETION OF PLEADING</b>				
1.	Review Application No. 07/2017(CZ) arising out of O.A.No.139/13(CZ) <b>(M.A.No.498/17)</b>	Collector, Jabalpur Vs Akhil Bhartiya Vidhyarthi Parishad Akhil Bhartiya Vidarthi Parishad & ors. Vs Union of India & 47 ors.	Mr. Sachin K. Verma, Adv.	
2.	Original Application No. 144/2015(CZ)	Nagrik Upbhokta Margdarshak Manch Vs. State of M.P. & 6 Ors.	Mr. Dinesh Upadhyay, Adv. Mr. Manish Trivedi, Adv. Ms. Parul Bhadoria Adv. Mr. Sachin K. Verma, Adv. Mr. Shrey Raj Saxena, Adv.	
3.	Original Application No. 106/2015(CZ) <b>(M.A.No.1062/16)</b> <b>(M.A.No.1063/16)</b>	Akash Ingle Vs. State of M.P. & 7 Ors.	Mr. Rohit Sharma, Adv. Mr. Vivek Choudhary for Ms. Parul Bhadoriya, Adv. Mr. Sachin K. Verma, Adv. Mr. Om Shankar Shrivastava, Adv.	
<b>FOR COMPLIANCE</b>				
4.	Original Application No. 143/2015(CZ) <b>(M.A.No.1066/16)</b>	Abhay Jain Vs. The Collector, Dist- Shivpuri & 2 Ors.	Mr. Abhay Jain, Applicant in person Mr. Sachin K. Verma, Adv. Mr. Jatin Rohit, Adv. Ms. Parul Bhadoria, Adv.	
5.	Appeal No. 10/2016(CZ)	Jaigopal Soni Vs. Union of India & 10 Ors.	Mr. Jaigopal Soni, Appli. in person Mr. Aamir Zafar, Adv. Mr. Shantanoo Saxena, Adv. Mr. Siddharth Chauhan, Adv. Ms. Parul Bhadoria, Adv. Mr. OmShankarShrivastava, Adv.	

**Note :** **No Hon'ble Members is posted in this Bench. The Cases listed on 04-02-2019 shall be adjourned to 08-03-2019.**

For Orders, Cause list and other information please visit our website: [www.greentribunal.gov.in](http://www.greentribunal.gov.in)